

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.08.2019 (TUESDAY)

COURT II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|--|---------------------------|---------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 606 of 2018 | Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr. | Vikrant singh Bloria | Ajay Gaggar |
| 2. | Comp. App. (AT) (Ins) No. 628 of 2019 | Rajnish Gupta Vs. Small Industries Development, Bank of India & Anr. | Priyadarshi Chaitanyashil | Alok Dhir -R1 Pooja Singh-R2 |
| 3. | Comp. App. (AT) (Ins) No. 263 of 2019 | Mukesh Agarwal. Vs. RQS Engineering Pvt. Ltd. | Neela Gokhale | Rakesh Kumar |
| 4. | Comp. App. (AT) No. 208 of 2019 | Baver Suspension Pvt Ltd. Vs. Ashok Kumar Verma & Ors. | Mohit Nandwani | Varun KumarSinha -R1 |

For Admission (After Notice)

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|-----|---------------------------------------|--|-------------------|--|
| 5. | Comp. App. (AT) (Ins) No. 717 of 2019 | Pr. Commissioner of Income Tax-6, Chennai Vs. Star Agro Marine Exports Pvt Ltd & Ors. | Vibhooti Malhotra | Rajiv S. Roy |
| 6. | Comp. App. (AT) (Ins) No. 438 of 2019 | VNR Infrastructure Ltd. Vs. SS Rail Works Pvt Ltd With | Akshat singh | M. Anil Kumar |
| 7. | Comp. App. (AT) (Ins) No. 440 of 2019 | VNR Infrastructure Ltd. Vs. CSTE/ Const. & Ors. With | Priyanka Anand | Rajeshwar Singh-R1&R3 Aakriti Dhawan-R2 |
| 8. | Comp. App. (AT) (Ins) No. 444 of 2019 | VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy With | Priyanka | Aakriti Dhawan |
| 9. | Comp. App. (AT) (Ins) No. 567 of 2019 | VNR Infrastructure Ltd. Vs. The Chief Engineer. | Ankit Kapoor | Rohit Dhingra |
| 10. | Comp. App (AT) (Ins) No. 671 of 2019 | State Bank of India. Vs. Rohit Ferro Tech Ltd. | Nikhil Mathur | Vanita Bhargava |

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| 11. | Comp. App. (AT) (Ins) No. 710 of 2019 | Saumil. A. Bhavnagri. Vs. Nimit Builder Pvt Ltd & Ors. | Dinkar Singh | |
| 12. | Comp. App (AT) (Ins) No. 721 of 2019 | Power2SME Pvt Ltd. Vs. Uttam Strips Ltd. & Ors. | Pankaj Bhagat | Rakesh Kumar-R2 Shivankat Sharma- R3 |
| 13. | Comp. App. (AT) No. 89 of 2019 | Mukesh Maneklal Choksi. Vs. Union of India & Anr. | Rohit Chaudhary | S. Rama Kantha(JD-MCA) |
| 14. | Comp. App. (AT) No. 181 of 2019 | Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors. With | Ritwik Sahay | |
| 15. | Comp. App. (AT) No. 183 of 2019 | Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors. | Shikhar Shrivastava | |

02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member(Technical).

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------|--|--|--|
| 1. | Comp.App.(AT) No. 44 of 2018 | Suman Dhir & Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors. | Dheeraj Kumar Garg Harshaardhan Topre Vatsal Kak | JeeveshNagrath Hitesh Sachar Anju Jain |

For Orders

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|-----------|--|--|-----------|-----------------------------|
| 2. | I.A No. 2487 of 2019 in Comp. App. (AT) No. 148 of 2018 | Assam Chemical & Pharmaceutical Pvt. Ltd. &Anr. Vs. Shri Deba Kumar Hazarika & Ors. | Rajan Raj | Akhilesh Kr. Shrivastava |
|-----------|--|--|-----------|-----------------------------|

For Hearing (Part Heard)

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|-----------|------------------------------------|--|---------------|--------------|
| 3. | Comp. App. (AT) No. 238 of 2018 | Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors. | Anna Malhotra | Raktim Gogoi |
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**By Order
-sd/-**

Registrar